

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 16th December, 2021

No. HCM/1/96/BENCH/ As directed, it is hereby informed to all the learned members of the Bar and the litigants that, henceforth, all Writ Appeals and appeals filed shall be accompanied by a proper index giving the page numbers of each individual document filed therewith separately.

By order etc.,

Sd/-

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

Imphal, the 16th December, 2021

No. HCM/1/96/BENCH/10788-07
Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
5. The President, AMBA, Manipur. } *to the learned members*
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**